Annexure – 7

Name of the corporate debtor: Mid-City Superstructures Private Limited ; Date of commencement of CIRP: 19.04.2024 ; List of creditors as on: 13.11.2024

List of operational creditors (Government dues)

Sl.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	The President of India, On behalf of Govt. Of India through the Income Tax Officer (TDS)-1(3)(4),Mumbai	Maharashtra	-	11.06.2024	24,91,819	-	Unsecured			No		-	-	24,91,819	-	Claim rejected: supporting documenst belongs to another company.
2	Income Tax Officer Ward-23(2)(1), Mumbai Income Tax Department	Maharashtra	ITO Ward - 23(2)(1), Mumbai, Income Tax Department. Ministry of Finance. Government of India	18.07.2024	1000 + Interest u/s 220(2) of Income Tax Act	1,000	Unsecured			No					Interest u/s 220(2) of Income Tax Act	claim under verification : Interest u/s 220(2) of Income Tax Act, calculation sheet for the same is awaited .
	Total				**24,92,819 + Interest u/s 220(2) of Income Tax Act**	**1,000**								**24,91,819**	**Interest u/s 220(2) of Income Tax Act**	